

Scarcity of drinking water in Coimbatore

1180. SHRI MUHAMMED SHE-RIFF: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 5544 on the 2nd April, 1973 regarding the scarcity of drinking water in Coimbatore and state:

(a) the progress made in this regard; and

(b) the help given by the Centre to the State of Tamil Nadu in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MI-NISTRY OF WORKS AND HOUS-ING (SHRI OM MEHTA): (a) The augmentation of water supply to Coim-batore town through Siruvani source required an agreement between the Governments of Tamil Nadu and Kerala. No further progress has been reported in this regard by the Govern-ment of Tamil Nadu

(b) Does not arise.

Construction of Shops and Community Hall in Sector 'D' Mandir Marg, New Delhi

1181. SHRI MUHAMMED SHE-RIFF: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in view of the difficul-ties being faced by the residents of Type-II quarters of Sector 'D' Mandir Marg, New Delhi the Association had requested for the construction of few essential shops and Community Hall in the space between Type-II and Type-III quarters; and

(b) if so, the facts thereof and the steps taken by Government in provid-ing the same at the earliest?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MI-NISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes.

(b) The Association has requested that at the site between Type II and Type III quarters in Sector 'D' Mandir Marg, earmarked for a petrol pump, a few essential shops and a community hall be provided. The request is under examination.

Closure of Port Malvan (Maharashtra) for Steamer Service

1182. PROF. MADHU DANDA-VATE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the port Malvan in Maharashtra has remained closed for the steamer service ever since the capsizing of the steamer 'Rohini'; and

(b) if so, what steps are taken to open the port?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) Yes.

(b) Government of Maharashtra have reported that the wreck has been marked with buoys and that they have declared Malvan Port as pilotage port under the provisions of Section 31 of the Indian Ports Act, 1908 by their notification dated 3rd November 1973; steamer service is expected to call on the Port shortly.

Taking over of Bangalore Palace

1183. SHRI D. B. CHANDRA GOWDA: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether Government of India propose to take over the Bangalore Palace and hand it over to the Indian Institute of Horticultural Research of